CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH AT BANGALORE

CONTEMPT PETITION NO.170/00130/2019

IN

OA NO.170/00558 & 00559/2017

DATED THIS THE 13TH DAY OF FEBRUARY, 2020

HON'BLE DR K B SURESH....MEMBER (J) HON'BLE SHRI C V SANKARMEMBER (A)

Sri.G Narasimhaiah, S/o Sri.Gangaiah, Aged about 60 years, Working as driver-cum-Mechanic (Retired) Central Poultry Development Organisation, Hessaragatta, Bangalore-560 088. Residing at.No.64, 6th Cros, Vigneshwara Layout, MEI Layout, Baglugunty, Bangalore-560 073.

...Petitioner

(By Advocate Shri.HRS Rao)

Vs.

1. Sri.Atul Chaturvedi I A S Represented by its Secretary, Ministry of Agriculture, Department of Animal Husbandary, Dairying & Fishery, Krishi Bavan, New Delhi-110 001.

2. Dr.P S Mahesh, Director, Central Poultry Development Organisation, Govt. of India, Ministry of Agriculture, Department of Dairying and Fisheries, Hessaragatta, Bangalore-560 088.

...Respondents

(By Advocate Shri.Vishnu Bhat, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. Writ Petition No.2454/2020 is filed before the Hon'ble High Court of Karnataka. Therefore, CP is dismissed. Notices discharged but with liberty. No costs.

(C V SANKAR) MEMBER (A) (DR K B SURESH) MEMBER (J)

/rsh//

Annexures referred to by the Applicant in CP No.170/00130/2019

Annexure C1: Copy of the Order dated 16.07.2019 in OA No.558-559/2017

Annexure C2: Copy of the representation dated 29.07.2019

Annexure C3: Copy of the representation dated 29.08.2019

Annexure C4: Copy of the representation dated 30.09.2019